

Central Government, State Governments, Quasi-Government and Local Bodies, and do not as such give relevant data relating to Central Government Public Enterprises, as compared with corresponding units in the private sector.

(c) There may be some imbalance in the organisational structure in some units, but no generalisation can be made in this matter.

(d) The Public Enterprises have been advised to organise industrial engineering departments and undertake work studies with a view to keeping the staff at the minimum possible level and increasing the productivity of operations

Jamuna Water Dispute

*834. **Shri Kanwar Lal Gupta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that there was some dispute between the Haryana and U.P. Governments regarding the utilisation of the entire Jamuna water downstream of Okhla by the U.P. Government;

(b) whether it is also a fact that the supply of water needed by the 'C' Power station to keep its tower cool and for drinking purposes has been reduced; and

(c) if so, the steps Government propose to take to supply adequate water during the summer?

The Minister of Irrigation and Power (Shri K. L. Rao): (a) to (c). The Gurgaon Canal in Haryana takes off from the Agra Canal. The head works of the Agra Canal are at Okhla. Water for the Gurgaon Canal is let in by Haryana into Yamuna river at Munak Escape, upstream of Wazirabad, picked up at Okhla through the Agra Canal and passed into Gurgaon Canal. On its way from Munak to Okhla this water is utilised during the summer months for cooling the turbo generators in the Indraprastha Power House (popularly termed as C Power Station). After cooling the

machines the water is let back into the river and flows down to Okhla.

In the last week of May, 1967, there were some differences between Haryana and U.P. Governments with regard to the quantity of water lost due to evaporation etc. in transit between Munak and the point of entry into Gurgaon Canal. The Government of Haryana had stopped on 1st June, 1967, letting in supplies into the Yamuna for the Gurgaon Canal. Subsequently on 8th June, 1967 an *ad hoc* settlement for the current summer season was arrived at between Haryana and U.P. and supplies were restored as from that date. There is no shortage of cooling water at present

Haryana has been supplying adequate quantities of water for drinking water requirements of Delhi. There has been no dispute in this regard

Central Health Service Doctors' Association

*835. **Shri D. C. Sharma:**
Shri Bal Raj Madhok:
Shri Madhu Limaye:
Shri Rabi Ray:
Shri Arjun Singh Bhadoria:
Shri Molahu Prasad:
Shri Ram Sewak Yadav:
Shri J. H. Patel:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the Ministry of Health has been ignoring and violating the agreement entered into between the Ministry and the Central Health Service Doctors' Association in January, 1967;

(b) whether the grievances of the Doctors have been ascertained afresh and looked into; and

(c) if so, the steps taken or proposed to be taken in the matter?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) No, Sir.